

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO 605 OF 2019

BIRENDER SANGWAN

...APPLICANT

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS. ...RESPONDENTS

**AFFIDAVIT REGARDING FACTUAL AND ACTION TAKEN REPORT
IN RESPECT OF UNSCIENTIFIC DUMPING OF GARBAGE ON THE
ROADS ON BEHALF OF NORTH DELHI MUNICIPAL
CORPORATION (NORTH DMC) IN COMPLIANCE OF THIS
HON'BLE NGT ORDER DATED 19.7.2019.**

I, Birender Kumar Sah, S/o Sh. B.N.Sah aged about 42 years presently working as Executive Engineer (DEMS)-II, North DMC having its office at 10th Floor, Dr. SPM Civic Centre, JLN Marg, New Delhi - 110002. The deponent above named, do hereby solemnly affirm and declare as under:-

That the deponent is presently working as Executive Engineer (DEMS)-II, North DMC, and well conversant with the facts of the present case based on the official records maintained as such and competent to depose thereto.

That the Hon'ble NGT vide order dated 19.7.2019 directed as under:-

“The grievance in this application is against unscientific dumping of garbage on the roads in absence of any effective mechanism by the Municipal Corporations as per the provisions of Solid Waste

Management Rules, 2016 and constitutional obligation of the said Corporations under Article 243W read with Schedule XII to the Constitution.

Let the respondents nos. 1, 2 and 3, North Delhi Municipal Corporation, South Delhi Municipal Corporation and East Delhi Municipal Corporation respectively furnish their respective factual and action taken reports in the matter within one month by email at judicial-ngt@gov.in.

Copies of this order be sent to North, South and East Municipal Corporations of Delhi by e-mail.

Applicant may furnish set of papers to all the Corporations stated above and file affidavit of service within one week.”

1. FACTUAL AND ACTION TAKEN REPORT AGAINST UNSCIENTIFIC DUMPING OF GARBAGE ON THE ROADS AND SOLID WASTE MANAGEMENT RULES 2016.

- i. To ensure that the Solid Waste Management Rules- 2016 are followed, the North DMC has developed an extensive system for collection, segregation, storage, transportation and processing/disposal of Municipal Solid Waste through various Scientific/ Using Modern Technologies.
- ii. North DMC comprises six zones namely Civil Line Zone, City SP Zone, Karol Bagh Zone, Keshav Puram Zone, Narela Zone and Rohini Zone.
- iii. North DMC's jurisdiction covers a total area of 638.35 sq. km. and caters to a population of approximately 73.50 lacs. The entire area is spread over 104 Municipal Wards. North DMC collects, segregates, transports and disposes of all Municipal Solid Waste, Construction and

Demolition (C&D) Waste/Malba and drain silt in all the colonies under its jurisdiction.

iv. North DMC has mechanism for supervision of Solid Waste Management in their all six zones. The Solid Waste department is headed by Sanitary Superintendents (SSs) in every zone, they inter-alia are responsible for all sanitation within their zone. On the supervisory level the SSs is assisted by Chief Sanitary Inspector (CSI), Sanitary Inspector (SI) Assistant Sanitary Inspector (ASI) and Sanitary Guide (SG).

The total no. of sanitation supervisory staff deployed for Solid Waste management is as follows:-

1. Sanitary Superintendent	:	6 nos.
2. Chief Sanitary Inspector	:	12 nos.
3. Sanitary Inspector	:	117 nos.
4. Assistant Sanitary Inspector	:	320 nos.
5. Sanitary guide	:	265 nos.

In addition to the above, the hon'ble High Court of Delhi appointed 8 Municipal Magistrates to try offences, in relation littering & causing nuisance, sanitation and public health in North DMC.

v. ENFORCEMENT FOR UNSCIENTIFIC DUMPING OF GARBAGE ON ROADS AND SOLID WASTE MANAGEMENT

North DMC has delegated Sanitary Inspector/Equivalent or higher in rank in addition to the Municipal Magistrates to take action against defaulters/offenders for violation of Solid Waste Management including unscientific dumping of garbage etc. done by any person on the roads, foot path, park etc., the. The detailed report of the same are as under:-

Sl. No.	Type of Offence	Challans issued (in nos.)	Amount recovered (in lacs)	Duration
1	In relation to littering & causing Nuisance sanitation and public health made by Municipal Magistrates.	38037	423.88	1.1.2019 to 31.12.2019
2	Construction activities, dust on the roads etc.	1316	162.29	1.1.2019 to 31.12.2019
3	Burning of Waste Garbage	4347	101.01	1.1.2019 to 31.12.2019
4	Plastic Waste	1234	15.25	1.1.2019 to 31.12.2019

2. PRESENT AND FUTURE PLANS FOR SOLID WASTE MANAGEMENT

That in compliance of the directions referred above, the report on various issues being practiced as on date as well as future plans to handle the issue of Solid Waste/garbage in North DMC is as under:-

i. SEGREGATION OF SOLID WASTE AND OTHER DOMESTIC HAZARDOUS WASTE FROM THE SOURCE

Presently door to door collection and segregation of Solid Waste is being done by the informal sector i.e. waste pickers. North DMC, however, provides resources Auto Tippers, E-Rickshaws, Cycle-

rickshaws, and Wheel Barrows for Street level collection. North DMC also started segregation of waste in 3 model wards namely N-58 Rohini-G (Rohini Zone), N-60 Rohini-I (Rohini Zone) and N-64 Pitampura (Keshav Puram Zone) through various Non-Governmental Organization (NGOs) North DMC also identified 12 additional Model Wards for Segregation of Waste at Source.

After the primary collection of Solid Waste, the same is transferred to i) Fixed Compactor Transfer Stations (FCTS) and ii) Mobile Compactors. The secondary transport of SW through the FCTSs/ Mobile Compactors involves disposing the solid waste at Waste to Energy Plant, Compost Plant or the Sanitary Landfill site.

ii. INTEGRATION OF WASTE PICKERS

North DMC is establishing the system through Concessionaires to recognize organizations of waste pickers and establish a system for integration of the various waste pickers to facilitate their participation in solid waste management including segregation and door to door collection of waste.

iii. PROVIDING GREEN AND BLUE DUSTBINS AT DIFFERENT LOCATIONS IN NORTH DMC AREA FOR SEGREGATION OF MSW

To prevent littering on roads green and blue dustbins have been provided at various locations especially near bus stands, markets, along roads and other places having movement of people.

The systems proposed to be implemented for the segregation of different types of waste as per Municipal Solid Waste Rules-2016 in six Zones of the North DMC is given below:-

Civil Line Zone, City SP Zone, Karol Bagh Zone, Keshav Puram Zone, Narela Zone and Rohini Zone.

iv. COLLECTION/ STORAGE OF SOLID WASTE

At present about 4000 MT of Solid Waste is collected daily from about 588 nos. of storage/receptacles /collection centers/ (Dhalaos/Dustbins/open sites)/ fixed compactor Transfer stations (FCTS) existing at different places in all six zones of North DMC. This Solid Waste does not include segregated waste picked up by Waste pickers / kabariwala at the door step and collection centers. This waste generated by the citizens is deposited in the receptacles either by the citizens themselves or through private waste pickers. Door to door/street to street collection of Solid Waste is also being carried out through rickshaw /auto tippers.

v. TRANSPORTATION OF SOLID WASTE:

About 4000 MT of MSW is generated and collected in six zones of North DMC per day.

a) About 2000 MT of MSW collected from three zones out of six zones i.e. Keshav Puram Zone, Civil Lines Zone and Rohini Zone is transported to Narela –Bawana Waste Processing Facility by the concessionaire namely, Delhi MSW Solutions Ltd. The bio-degradable fraction of MSW is processed to manufacture compost. RDF/combustible portion of MSW is fed into Waste to Energy Plant to produce electricity. The inert materials recovered after processing are disposed off at engineered landfill at Narela-Bawana Plant.

Following are the resources deployed in above three zones:-

S.No.	Type of machinery/ vehicle	Name of zones		
		Civil Line Zone	Keshav Puram Zone	Rohini Zone
1	Fixed compactors	13	22	11

	(FCTS)			
2	Mobile Compactors	5	9	11
3	Hook Loaders	2	1	1
4	PC Hook Loader	4	6	4
5	Portable Compactors	15	25	12
6	Tipper Trucks	8	8	13
7	Open Dumper	Nil	1	2
8	Auto Tippers	66	71	93
9	Battery E-Rickshaw	1	5	6
10	Loaders	6	7	8
11	Tractors	8	0	11

b) The remaining 2000 MT waste collected from City- SP, Karol Bagh and Narela Zones is currently being dumped at SLF site Bhalswa.

Following are the resources deployed in above three zones:-

S.No.	Type of machinery/ vehicle	Name of zones		
		City SP Zone	Karol Bagh Zone	Narela Zone
1	Fixed compactors (FCTS)	0	0	0
2	Mobile Compactors	4	0	0

3	Hook Loaders	1	0	1
4	PC Hook Loader	0	0	0
5	Portable Compactors	1	0	0
6	Tipper Trucks	25	18	33
7	Open Dumper	0	0	0
8	Auto Tippers	45	39	58
9	Battery E-Rickshaw	0	0	0
10	Loaders	8	8	18
11	Tractors	0	0	0

VI. PROCESSING/DISPOSAL OF SOLID WASTE:

Out of the total transport of 4000 MT (average) Solid waste per day, the disposal is as given below:-

S. No.	Name of facilities	Disposal of Solid Waste (Average in MT)
1.	Waste to Energy Plant, Narela-Bawana	2000
2.	Compost Plant, Narela-Bawana	75
3.	Sanitary Land Fill, Bhalswa	2000

vii. FACILITIES FOR PROCESSING OF SOLID WASTE

At present the Solid waste is being processed at the following facilities:-

a) WASTE TO ENERGY PLANT AT NARELA-BAWANA:

This plant at Narela-Bawana has a capacity of processing approx. 2000 MT waste per day \pm 10% and is in operation since 2017. However, practical experience shows that the plant processes approximately 2000 MT per day. Out of this total, North DMC's share is 2000 MT per day on an average.

b) COMPOST PLANT AT NARELA-BAWANA:

There is a compost plant at Narela-Bawana which has an installed capacity of 150 MT per day. However, this plant is presently processing average 75 MT of waste per day.

viii. DECENTRALIZED PROCESSING OF SOLID WASTE

Following facilities are/being developed for decentralized processing of Solid Waste.

a) BIO METHANATION PLANTS:

Four plants of processing of capacity 5 MTPD of Solid Waste each per day are/ being developed/constructed situated at Roshanara Bagh and MVID Hospital, Naraina Industrial Area Phase-I and Mangolpuri Industrial Area Phase-I. Two plants at Roshanara Bagh and MVID Hospital are in operation while the balance two plants at Naraina Industrial Area Phase-I and Mangolpuri Industrial Area Phase-I would also be operational in the next few months.

b) PROCESSING PLANTS OF 1 MTPD CAPACITY OF SOLID WASTE PER DAY:

Six plants are/being developed/constructed to process 1 MTPD of Solid Waste per day at Rajinder Nagar Nursery, Near Ganga Ram Hospital & Bhorgarh Nursery Narela, Maurya Enclave Pitampura, Morigate Terminal, Sector-11 Rohini and Near Haiderpur Water

Treatment Plant. Two plants at Rajinder Nagar Nursery, Near Ganga Ram Hospital & Bhorgarh Nursery Narela are to be operational. The balance four plants at Maurya Enclave Pitampura, Morigate Terminal, Sector-11 Rohini and Near Haiderpur Water Treatment Plant would be operational in next few months.

c) BIO-GAS PLANTS (200 MTPD CAPACITY OF COW DUNG)

North DMC proposes setting up of 1 no of Biogas Plants (200 MTPD capacity of Cow Dung) at Bhalswa Dairy. This plant is likely to be operational in the year 2020-21.

d) PROCESSING OF SOLID WASTE BY BULK WASTE GENERATORS

There are 30 Bulk Waste Generators having composting facilities of Bio-degradable Waste in their premises and they have started composting. Detail of the same as under:-

S. No.	Zone	No. Bulk Generator Identified	No. of Notices Issued	No. of Challans	Recovery (in Lakh)	No. of BGs started Composting
1	Civil Line Zone	61	43	6	0.30	16
2	Keshav Puram Zone	139	139	0	Nil	3
3	Rohini Zone	206	206	4	0.65	2 Compost Pit 4 Composting Machine

4	City SP Zone	20	20	7	1.96	Nil
5	Karol Bagh Zone	27	27	21	Nil	5
6	Narela Zone	32	2	0	Nil	Nil
	Total	485	437	38	2.91	30

viii. PROCESSING OF CONSTRUCTION & DEMOLITION (C&D) WASTE.

Construction & Demolition (C&D) Waste Plant for processing of 1000 MT (expandable upto 2000 MT) per day is already functional at Burari since 2009 and the 2nd plant to be installed at Rani Khera for processing of 1000 MT (expandable up to 2000 MT) per day for which 3.55 acre of land has recently been handed over to EE (Project) Narela Zone for the purpose.

ix. MECHANICAL ROAD SWEEPING

18 nos. Mechanical Road Sweepers have been deployed on major roads covering daily average length of 580 km. per day.

x. FUTURE PLANS FOR SOLID WASTE MANAGEMENT IN NORTH DMC AREA.

- a) North DMC either by themselves or through Concessionaires is taking action for future plans for solid waste management as under:-

The 2000 MT waste collected from three zones i.e. City SP, Karol Bagh and Narela Zones is currently being dumped at SLF site Bhalswa. The details of future proposal for processing of MSW in compliance of SWM Rule 2016 are as under:-

The proposals for purchase of requisite machinery (through GeM portal) amounting to Rs. 34.97 crore, Rs. 34.97 crore & Rs. 19.30 crore respectively for City SP Zone, Karol Bagh Zone & Narela Zone were sent to the DDA under funding from Urban Development Fund of MoHUA. The fund amounting to Rs. 34.07 Cr. has been sanctioned for procurement of machineries for Solid Waste Management in City SP Zone vide letter of MoHUA dated 12.12.2019. The proposal for Karol Bagh Zone and Narela Zone for Rs. 34.97 Cr. and Rs. 19.30 Cr. respectively were sanctioned in the meeting of the PSC in MoHUA on 23.12.2019 as per the letter of MoHUA dated 06.01.2020.

Following equipments are to be purchased under these proposals: -

S.No	Equipments	City-SP Zone	Karol Bagh Zone	Narela Zone	Total Nos.
1	Fixed compactor with hook loader	15	15	2	32
2	Mobile Compactor	15	15	3	33
3	Auto Tipper	105	105	125	335
4	E-Rickshaw	75	75	5	155
5	Mobile Refuse	8	8	4	20

	Compactor				
6	Fully computerized weigh Bridge	1	1	1	3
7	Truck Tippers	-	-	35	35

After purchasing the equipments, they will be handed over to the concessionaire for their operating and maintenance, collection and transportation of MSW. The recyclables and RDF from segregated waste collected from Karol Bagh Zone and City SP Zone, will be directly disposed from Material Recovery Facility and only bio-degradable fraction of waste will be processed through bio-methanation & composting facility to be established at Bela Road. The non recyclable and non bio-degradable part of waste (inerts) will be disposed off scientifically by creating an engineered landfill in the space reclaimed through the bioremediation process being presently undertaken at Bhalswa. The segregated waste collected from the Narela Zone will be processed and disposed off directly from Material Recovery Facility. The non-recyclable and non-degradable part of the waste (inerts) will be disposed off scientifically at Narela- Bawana (in balance available land).

To implement the above process, tenders have been invited and pre-bid meeting is due on 10.1.2020. The equipments/machineries in question will be transferred to the concessionaire for collection, transportation & disposal of MSW which will reduce the expenses being currently borne by North DMC. The North DMC may assign the

task to any other agency or carry out the task departmentally in case of any fault on part of the concessionaire. The above mechanisms can be put in place within one year of receiving funds for procurement of the machinery through UDF.

b) PROCESSING OF CONSTRUCTION & DEMOLITION (C&D) WASTE

There is a proposal for installation of 2nd plant for Construction & Demolition (C&D) Waste to be installed at Rani Khera for processing of 1000 MT (expandable up to 2000 MT) per day for which 3.55 acre of land has recently been handed over to EE (Project) Narela Zone for the purpose.

DEPONENT

VERIFICATION:

Verified at Delhi on this _____ day of January, 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.

DEPONENT

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Filed through

(PUJA KALRA)

Advocate on behalf of North DMC

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Dated _____ January 2020